

Demand for opening Central School at Darbhanga (Bihar)

15. SHRI SURENDRA JHA SUMAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there are 19 Central Schools in Bihar at present and whether except the Central School in Barauni, all of them are located in South Bihar;

(b) whether the Central Government employees working in North Bihar having about 45 per cent population of the total population of Bihar are deprived of this facility; and

(c) whether a demand has been received for opening a Central School in Darbhanga where land, buildings etc. are available and whether a Central School will be opened by Government there next year?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) and (b). At present there are 20 Kendriya Vidyalayas in Bihar at Amjhore, Barauni (2), Bhurkunda, Bokaro (2), Dhanbad, Dinapur, Gaya, Ghatsila, Ranchi (3), Jamalpur, Jawaharnagar, Meghatuburu, Patna, Ramgarh, Singharshi and Bhandaridah. Of these eleven schools are located in the campuses of Public Sector Undertakings for which the entire expenditure, recurring and non-recurring, is met by the concerned project authority.

(c) Yes, Sir. But the number of proposals for opening of Kendriya Vidyalayas received every year for consideration is very high and the number of new Kendriya Vidyalayas to be opened at civil stations is limited to only four. In view of this, all the proposals for opening of Kendriya Vidyalayas during 1979-80, which are complete in all respects and fulfil the pre-conditions, will be considered together sometime early 1979

to determine comparative priorities on all-India basis and only four proposals which are accorded top priority will be accepted.

Extinction of bird life

16. SHRI SASANKASEKHAR SANYAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that during the last several years bird life is gradually decaying and that some species of beautiful birds are on the way out;

(b) if so, the reasons thereof; and

(c) the measures proposed for prevention and remedy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). The information is being collected and will be placed on the table of the Sabha.

Intensive and integrated Rural Development programme in West Bengal and North Eastern States

17. SHRI SACHINDRALAL SINGHA:

DR. BIJOY MONDAL:

SHRI SUDHIR GHOSAL:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the details of the work done up-to-date for the programme of Intensive and Integrated Rural Development for full employment, State-wise; with a particular reference to West Bengal and other North Eastern States, District-wise;

(b) number of persons benefited by this programme State-wise with a special reference to West Bengal and other North Eastern Region States, block-wise and District-wise;

(c) details of the dialogue with the State Governments made State-wise, date-wise, subject-wise on this programme up-to-date; and

(d) the proposed action to be taken for more co-ordination for fulfilment of this programme during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Out of approximately 3000 blocks presently covered by one or more of the three special programmes, namely Small Farmers' Development Agency

(SFDA), Drought Prone Areas Programme (DPAP), and Command Area Development Programme (CAD), 2000 blocks have been selected for undertaking the Intensive and Integrated Rural Development Programme during the present Five Year Plan period i.e. 1978-83. These blocks have been allocated to the State Governments and Union Territories on a pro-rata basis taking into consideration the existing coverage under SFDA, DPAP and CAD programmes. The State-wise allocation of blocks is given in the statement. The following State/U.Ts. have intimated the details of blocks selected under the programme:—

- | | |
|------------------------|--------------------|
| 1. Andhra Pradesh | 2. Bihar |
| 3. Assam | 4. Haryana |
| 5. Himachal Pradesh | 6. Jammu & Kashmir |
| 7. Karnataka | 8. Kerala |
| 9. Nagaland | 10. Punjab |
| 11. Sikkim | 12. Madhya Pradesh |
| 13. Tripura | 14. Uttar Pradesh |
| 15. West Bengal | 16. Delhi |
| 17. Goa, Daman and Diu | |

Other States are in the process of selecting the blocks. In addition, 300 new blocks will be added every year for intensive development.

District-wise details regarding the number of blocks selected under the programme in West Bengal and other North Eastern States are as under:—

State	District	No. of blocks selected under			Total
		SFDA	DPAP	CAD	
1. Nagaland	1. Kohima	2	2
	2. Phek	2	2
	3. Mokokchung	1	1
	4. Zunheboto	1	1
	5. Wokha	1	1
	6. Mon	2	2
	7. Tuensang	4	4
		13	13
2. Assam	1. Kamrup	10	10
	2. Goalpara	12	12
	3. Nowgong	13	13
		35	35

(Information in respect of CAD blocks is awaited)

State	District	No. of blocks selected under			Total
		SFDA	DPAP	CAD	
3. Tripura	1. Tripura North	2			2
	2. Tripura West	4			4
	3. Tripura South	1	1
		7	7
4. West Bengal	1. Bankura		6	12	18
	2. Midnapur			19	19
	3. Purulia		15		15
	4. Hooghly	9			9
	5. Birbhum	..	-		12
	6. Burdwan				17
	7. Murshidabad	13			
	8. Howrah			1	
	9. Nadia	8	8
	10. 24-Parganas	7			7
	11. Cooch-Bihar	7			7
	12. Jalpaiguri	9		..	9
	13. Malda	6			6
	14. West Dinajpur	16			16
	15. Darjeeling	1			1
		76	21	66	163

5. Manipur State Government are selecting the Blocks.

6. Meghalaya State Government are selecting the Blocks.

Detailed guidelines for intensive development of Blocks indicating the schemes that can be taken up for implementation under the programme and the Methodology for Planning and implementation giving comprehensive guidelines for grass-root planning and implementation have been sent to all concerned States/U.Ts.

An amount of Rs. 5 lakhs per block is earmarked for the blocks selected for intensive development under the SFDA and CAD. For DPAP blocks, and Central assistance is available @ Rs. 4 lakhs per block. These allocations are over and above the present level of funding in these blocks. 50 per cent of the amount earmarked is being released immediately for implementing the programme. An amount of Rs. 42 lakhs has been released to West Bengal for implementing the programme in DPAP Blocks

as follows:—

District	Amount released (Rs. in lacs)
Purulia	30.00
Bankura	12.00
	42.00

Funds for CAD blocks will also be released soon. Details regarding the amount released to West Bengal and other North-Eastern States for SFDA Blocks are as follows:—

State	District	(lakhs)
		Funds are being released soon
1. Assam		
2. West Bengal	1. 24-Parganas	17.50
	2. Hooghly	22.50
	3. Jalpaiguri	22.50
	4. Cooch-Behar	17.50
	5. Darjeeling	2.50
	6. Nadia	20.00
	7. Murshidabad	30.00
	8. West Dinajapur	40.00
	9. Malda	15.00
		187.50
3. Nagaland	1. Kohima	5.00
	2. Phek	5.00
	3. Molokchung	2.50
	4. Zunheboto	2.50
	5. Wokha	2.50
	6. Mon	5.00
	7. Tuensang	10.00
		32.50
4. Tripura	1. Tripura North	5.00
	2. Tripura West	10.00
	3. Tripura South	2.50
		17.50

(b) As the programme has been initiated recently, no details regarding the number of beneficiaries are available.

(c) Regional meetings to discuss effective implementation of development programme in the Agriculture and Rural Development sectors were held with the State Governments. The State-wise, date-wise and subject-wise details are as under:

1. Northern Regional Meeting held on 9-10 June, 1978 at Srinagar. The following State Governments attended the meeting:

1. Jammu & Kashmir
- Haryana
3. Himachal Pradesh
4. Punjab
5. Rajasthan
6. Uttar Pradesh

2. Eastern Regional Meeting held on 6-7 July, 1978 at Patna. The following State Governments attended the meeting:

1. Assam
2. Bihar
3. Orissa
4. West Bengal

3. Western Regional Meeting held on 10-11 July, 1978 at Bhopal. The following State Governments attended the meeting:

1. Gujarat
2. Madhya Pradesh
3. Maharashtra

4. The Southern Regional Meeting is scheduled to be held at Hyderabad on 17-18 July, 1978. The following State Governments will attend the meeting:

1. Andhra Pradesh
2. Kerala
3. Karnataka
4. Tamil Naidu

The Agenda Items for these meetings included:

1. Integrated Rural Development through decentralised micro-level Block Planning.
2. Role of Voluntary Agencies in Rural Development.
3. Panchayati Raj.
4. Strengthening of Block Organisation.
5. Food for Work Programme including the question how the scheme to be taken up under this scheme could be dovetailed with those envisaged under the IRD Programme.

(d) The States/U.Ts. have been requested to constitute State level Coordination Committee to whom the powers of according approval to the block plans and the tasks of supervision and monitoring of the programme will be delegated. A representative of the Department of Rural Development will be a member of these Coordination Committees to bring about over-all coordination of the programme at the National Level. For coordination of the planning at district level a planning unit is being envisaged with additional staff and resources.

Statement

State/Union Territory	Total no. of blocks	Number of Blocks covered under			Distribution of 2000 blocks in preparation to existing no. of blocks under			Total (5+6+7)
		CAD	DPAP	SFDA	CAD	DPAP	SFDA	
	1	2	3	4	5	6	7	8
Andhra Pradesh . . .	324	74	72	134	45	43	80	168
Assam	134	7		58	4		35	39
Bihar	587	213	57	236	128	34	142	304
Gujarat	218	32	41	86	19	25	52	96
Haryana	87	22	12	32	13	7	19	39
Himachal Pradesh . . .	69	..		18		..	11	11
Jammu & Kashmir . . .	75	4	12	46	3	7	28	38
Karnataka	175	34	42	66	20	25	40	85
Kerala	144	17		58	10		35	45
Madhya Pradesh	458	36	42	131	22	25	79	126
Maharashtra	296	42	33	118	25	20	71	116
Manipur	26	1		7	1		4	5
Meghalaya	24			12			7	7
Nagaland	21			21			13	13
Orissa	314	50	25	115	30	15	69	114
Punjab	117			76			46	46
Rajasthan	232	17	78	76	10	47	46	103
Sikkim			4		..	2	2
Tamil Nadu	374		48	167		30	100	139
Tripura	17			12			7	7
Uttar Pradesh	876	320	39	191	193	23	115	331
West Bengal	335	103	34	133	62	21	80	163

	1	2	3	4	5	6	7	8
<i>Union Territories</i>								
A. & N. Islands .		5						
Arunachal Pradesh		48						
Chandigarh .		1						
D. & N. Haveli .		1						
Delhi		5		5			3	3
Goa, Daman & Diu		12		12			7	7
Lakshadweep		5						
Mizoram		20						
Pondicherry		4		4			2	2
	5991	972	535	1318	585	322	1093	2000

Irrigation Schemes Sanctioned in West Bengal

18. SHRI M. A. HANNAN ALHAJ: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the details of the irrigation schemes sanctioned by the Central Water Commission in West Bengal during the last three years, year-wise for West Bengal;

(b) the details of the work done up-to-date on these irrigation schemes, scheme-wise; and

(c) names of the villages likely to be benefited after the completion of these irrigation schemes, scheme-wise, District-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND

IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) Year Name of scheme

1975-76 . (i) Teesta Barrage Phase I
(ii) Hannmata
(iii) Sali Reservoir
(iv) Rama-Chandrapur
(v) Boko
(vi) Tatko
(vii) Patlai
(viii) Sali Diversion

1976-77 . (ix) Lapanajore
(x) Golamarajore
(xi) Turga

1977-78 . (xii) Dimu

(b) and (c). Information has been called for from the Government of West Bengal and will be laid on the Table of the House on receipt.